

National Company Law Tribunal

Allahabad Bench

CP NO. 93/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: Bijnori Engg. Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

| <u>Sl. NO.</u> | <u>Name</u>            | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|------------------------|--------------------|-----------------------|------------------|
| 1.             | MR. ARUN SAXENA        | ADV                | Respondents           | Kalini           |
| 2.             | MS. NALINI<br>AK Singh | ADV<br>Adv         | Pet                   | K                |

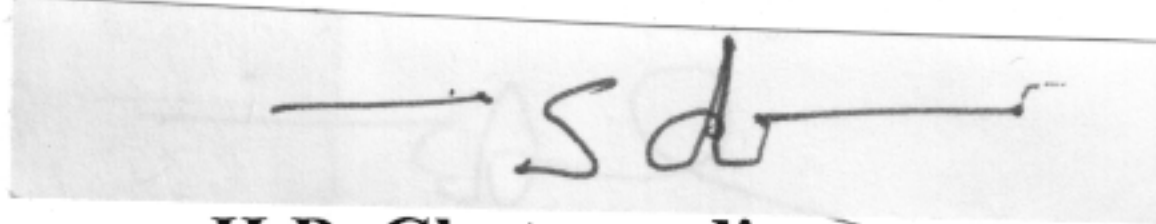
C.P. No. 93 (ND)2015

The case is taken up today. The date is adjourned on convening date for mutually agreed on 22<sup>nd</sup> January, 2018.

The matter be listed on 22<sup>nd</sup> January, 2018.

Date: 14/12/2017

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)